

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 298 of 2020

Ravindra S/o Shridharrao Patil

Vs.

State of Maharashtra through P.S.O. Sakharkherda, Tq. Sindakhed Raja, Dist. Buldhana

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Mr. Anil Mardikar, Senior Advocate with Mr. D.I. Jain, Advocate for
the applicant

Mrs. G. R. Tiwari, APP for the State

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Heard Mr. Anil Mardikar, learned Senior Advocate for
the applicant and Mrs. Tiwari, learned APP for the State.

Reply is not filed.

List this matter after two weeks. Till then, ad-interim
bail granted by this Court on 08.04.2020 to continue.

JUDGE